

NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
COURT No. 1
VC AND PHYSICAL (HYBRID) MODE

ITEM No. 115
IA (IB) No. 356/CB/2022
IA (IB) No. 48/CB/2024
IN
CP (IB) No. 53/CTB/2020

Proceedings under Section 7 IBC
IN THE MATTER OF:

Punjab National Bank
V/S
Visa Steel Ltd.

.....Applicant

....Respondent

Order delivered on 19/07/2024

Coram:

Shri Deep Chandra Joshi, Hon'ble Member(J)
Shri Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant

Mr. Umesh Ch. Sahoo, Adv.

For the Respondent

Mr. Patita Paban Bishwal, Adv.

ORDER

Ld. Counsel, Mr. Umesh Ch. Sahoo, appeared for the applicant.

Ld. Counsel, Mr. P. P. Bishwal, Adv. appeared for the suspended board of directors.

Matter adjourned to 02.08.2024.

Sol

Kaushalendra Kumar Singh
Member (Technical)

Sol

Deep Chandra Joshi
Member (Judicial)